

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No. 307/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company	Sanat Kr. Mukherjee-Vs-Ma Mangala Gauri Cold Storage Pvt Ltd & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RANTAN DEB
SR. ADVOCATE / BARRISTER
2. ANIRUDDHA ROY
ADVOCATE
3. AYAN KUMAR BORAL
ADVOCATE

PETITIONER

Advocate
12/12/2017

1. SASWATI SENGUPTA

PROFORMA
RESPONDENT

Advocate
12/12/17

1. Abhrojit Mitra Sr Advocate
2. Ritro Broto Pritha Adv
- 30 Arto Basu Advocate
4. Rajesh Upadhyay Adv

Respondent

Rajesh Upadhyay Adv
12/12/17

- Rantanku Banjee Sr Adv
- Sapana Chakraborty Adv
- Arko Banjee

R11

Arko Banjee Adv
12/12/17

- Manju Bhutcheria, Advocate
- Varun Kedia, Advocate
- Kumarddeep Majumder, Advocate

Respondent 10
UBI

K. G. Adv
12/12/17

P.T.O.

ORDER

Ld. Counsel for the petitioner and the respondents are present.

List it on 13/02/2018.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)